

**GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO.4713
TO BE ANSWERED ON 30.3.2017**

Auction of Mines

4713. SHRIMATI HEMA MALINI:

Will the Minister of **MINES** be pleased to state:

- (a) the role of Union Government in auction of mines;
- (b) whether certain mines are to be auctioned in near future by various States and if so, the details thereof along with the targeted time of such auctions, State/mineral-wise;
- (c) the revenue likely to be earned therefrom;
- (d) whether the Union Government proposes to assist such States for smooth auctioning of mines and if so, the details thereof; and
- (e) whether some hurdles are being faced in the auction process of mines and if so, the details thereof and the action proposed to be taken to remove the same?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) to (c): As per the Mines and Minerals (Development and Regulation) Amendment Act, 2015 and the Rules framed thereunder, the State Governments are empowered to carry out auction of mines/ mineral block in accordance with the prescribed law. As per the information received from various State Governments, the mines/mineral blocks proposed for e-auction during the remaining part of current year and next financial year are given in the annexure. The time of e-auction of mining blocks and likely revenue to be accrued through e-auction process to the State Governments therefrom is contingent upon the final bids at the time of the auction.

(d) & (e): In order to facilitate auctioning of mineral concession, the Government of India through its institutions i.e. Geological Survey of India, Mineral Exploration Corporation Limited and Indian Bureau of Mines and Central Public Sector Enterprises such as SBI Capital Markets Ltd., MECON Ltd. and MSTC Ltd. etc has provided the assistance to the concerned State Governments which, inter-alia, includes Transaction Advisory Service, Differential Global Positioning System (DGPS) survey and e-auction platform. So far 21 mineral blocks have already been successfully auctioned in State of Andhra Pradesh, Chhattisgarh, Jharkhand, Karnataka, Odisha, Rajasthan and Madhya Pradesh and the process for e-auction of mines/mineral blocks has been conducted smoothly.

Annexure referred to in reply to part (b) of Unstarred Question No. 4713

The details of mines to be auctioned in near future:

Sl.No.	Name of the State	Name of mineral (s) to be auctioned	No of blocks to be auctioned
1.	Andhra Pradesh	gold, limestone	7 blocks
2.	Chhattisgarh	bauxite	2 blocks
3.	Gujarat	limestone	3 blocks
4.	Jharkhand	bauxite, iron ore, gold limestone, emerald	8 blocks
5.	Karnataka	Iron Ore	10 blocks
6.	Madhya Pradesh	Limestone, graphite	5 blocks
7.	Maharashtra	Limestone, bauxite, manganese, tungsten, copper	11 blocks
8.	Odisha	Iron ore, Bauxite	2 blocks
9.	Rajasthan	Iron ore, Manganese and limestone	11 blocks
10.	Tamil Nadu	molybdenum, limestone, graphite iron ore	12 blocks
Total			71 blocks
